

increase in D. A. as per recommendations of the 2nd Wage Board for Cotton Textile Industries. The dispute raised over this was admitted by the State Industrial Relations Machinery in conciliation, which ended in failure. The State Government is now considering the question of its reference to adjudication.

**Opening of Chemist Shops on Sunday Night in the Capital**

7964. SHRI SHASHI BHUSHAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the names, number and location of Chemist Shops in Delhi and New Delhi which function round the clock;

(b) whether the shops which remain open round the week on seven days a week remain closed on Sunday night;

(c) whether Government are aware of the inconvenience caused to the patients falling ill suddenly on Sunday night, when they do not get any medicine that night; and

(d) the steps taken by Government in this direction and making arrangement for opening of chemist shops on Sunday nights also?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (d). Information is being collected and will be placed on the Table of the House.

**Interim Report of National Commission on Agriculture**

7965. SHRI P. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Commission on Agriculture has submitted any interim reports; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) No Sir.

(b) Does not arise.

**Progress of Bijoor and Haldi Minor Irrigation Projects**

7966. SHRI P. RANGANATH SHENOY: Will the Minister of AGRICULTURE be pleased to state:

(a) the stage at which Bijoor and Haldi Minor Irrigation Schemes are; and

(b) the reasons for their slow progress?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) and (b). The information is being collected and will be placed on the Table of the Lok Sabha, when received.

**Scheme for Marginal Farmers and Agricultural Labour in Andhra Pradesh**

7967. SHRI P. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any projects under the Schemes for the benefit of marginal farmers and agricultural labour have been sanctioned in Andhra Pradesh;

(b) the district in Andhra Pradesh which has the largest number of marginal farmers; and

(c) whether this scheme is proposed to be extended to Chittoor District of Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) Yes, Sir. Two projects, one each in the districts of Nalgonda and Visakhapatnam of Andhra Pradesh, have been sanctioned for the benefit of Marginal Farmers and Agricultural Labourers by the Government of India.

(b) Information regarding number of marginal farmers for all the districts in Andhra Pradesh is not readily available. However, a study of nine selected districts carried out in 1970 indicates that Visakhapatnam had the largest number of marginal farmers.

(c) No, Sir. At present, there is no proposal under consideration of the Government of India to extend this scheme to Chittoor or any other district of Andhra Pradesh.